

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1262
TO BE ANSWERED ON 23.11.2016**

Opening of New Law Colleges

1262. SHRI SANGANNA AMARAPPA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the basic and present guidelines to open a law colleges in any State/constituency;
- (b) the total number of presently functioning law colleges in the country;
- (c) whether there is any provision to open a law college in backward areas including Koppal in Karnataka;
- (d) if so, the details thereof; and
- (e) whether any college is suffering from the lack of law professors and if so, the details of such colleges, State-wise and the action taken by the Government thereon?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) to (e) : Information is being collected and will be laid on the Table of the House.
